(SHRI

Oral Answers

JAWAHARLAL NEHRU): (a) and (b). The Government of India have taken no decision to set up a Cosmic Ray

search Laboratory at Dodabetta.

, ;i S. N. DWIVEDY: Do we have any . ismic ray research laboratory at G. camund?

SHRI JAWAHARLAL NEHRU: The Tata Institute of Fundamental research have set up a temporary laboratory in a part of the band stand of Raj Bhawan at Ootacamund which the Governor of Madras has placed at their disposal. If the hon. Member wants to have some more details, the large cloud chamber and other equipment at the Institute is being used for experiments to study 'V particles and other unstable particles which are produced by high energy cosmic rays.

SHRI S. N. DWIVEDY: May I know whether the Government propose to take over this Institute?

SHRI JAWAHARLAL NEHRU: The Tata Institute of Fundamental Research is not 100 per cent, but more or less Government controlled and owned. They work in full cooperation with each other.

LOANS FOR INDUSTRIAL DEVELOPMENT IN REFUGEE TOWNSHIPS

*520. SHRI S. N. DWIVEDY: Will the Minister for REHABILITATION be pleased to state whether it is a fact that Government have decided to offer, during the next two years, loans amounting to Rs. 3 crores for the industrial development of five refugee townships in the country?

THE MINISTER FOR REHABILITATION (SHRI MEHR CHAND KHANNA): A large number of schemes for setting up industries in many refugee tOMnships are under consideration, some of which have already been sanctioned.

SHRI S. N. DWIVEDY: May I know what are the terms on which these loans are advanced?

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SHRI MEHR CHAND KHANNA: The terms on which the loans are advanced to these industrialists are advertised many a time through press notes issued by the Central Government and the State Government. I may recapitulate them biiefly: Lands can be taken over by the industrialists either on lease terms or on outright purchase, payment to be made equated instalments. Buildings: Government would be willing to construct them according to the specifications of the industrialists. Again they can be purchased by the industrialists either outright or taken on lease. Fifty per cent, is advanced against the price of machinery to be installed. These are some of the important terms.

SHRI BHUPESH GUPTA: Since the Prime Minister speaks of expanding the public sector, may I know what is the reason why this money is not being utilised for starting industries under the aegis of the Government rather than lending this money to private industrialists?

SHRI JAWAHARLAL NEHRU: I have followed the hon. Member's supplementary question, but I do not know what the original question was.

SHRI BHUPESH GUPTA: Now, the hon. Minister mentioned that advances are being given to private industrialists in order to enable them to set up industries or expand their industries with a view to rehabilitating the refugees. I want to know as to why the Government is not utilising this money for starting industries on its own, thus developing the public sector.

SHRI JAWAHARLAL NEHRU: Well, presumably it is because these industries are small-scale industries.

SHRI BHUPESH GUPTA: May I know whether it is not advisable to

have a small beginning made as far as the public sector is concerned?

MR. CHAIRMAN: That is a suggestion for action.

KHADI FOR GOVERNMENT REQUIRE-MENTS

*521. Shri M. GOVINDA REDDY: Will the Minister for Works, Housing and Supply be pleased to state the progress so far made in the introduction of Khadi for Government requirements and how far the Sub-Committee appointed for the purpose has succeeded?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): A copy of the report of progress made by the Committee appointed to suggest ways and means for increased utilisation of Khadi for Government requirements is placed on the Table of the House. [See Appendix IX, Annexure No. 97.1

SHRI M. GOVINDA REDDY: May I know when the final report of the Committee is expected?

SARDAR SWARAN SINGH: This Committee has been appointed not really to draft the report but to see from time to time how best to implement the intention of the Government in increasing Government purchases in the Khadi sector.

SHRI M. GOVINDA REDDY: May I know whether the different Departments require different specifications of cloth for their use?

SARDAR SWARAN SINGH: Obviously, depending on the use to which the cloth is to be put by the various Departments.

SHRI M. GOVINDA REDDY: May I know whether arrangements arc made to see that those specifications of cloth are being produced?

SARDAR SWARAN SINGH: Efforts are being directed towards that end.

SHRI M. GOVINDA REDDY: May I know whether there is any Department in the Central Government which is fully drawing its require-

ments from Khadi and whether there are any State Governments which are utilizing Khadi fully?

SARDAR SWARAN SINGH: I don't know what is the import of this question because all the cloth requirements of any particular Department cannot obviously be met by Khadi as there are various items of cloth which are used by the various Departments but the requirement of odd articles like curtains, towels, dusters, etc. are normally met by Khadi. In the matter of uniforms the Police and Army are not utilizing any Khadi but the P. & T. and the Railway Departments are thinking of utilizing Khadi for uniforms of their employees.

SHRI M. GOVINDA REDDY: How many States have agreed to fall in line with the recommendations of this Committee?

SARDAR SWARAN SINGH: There is some misapprehension. This Committee was not set up to give any direction to the State Governments but simply to find out how best to develop the production of Khadi and to help both the Khadi trade on the one side and the procurement agency on the other by drawing up specifications as revealed in the report

SHRI D. NARAYAN: Is it the idea of the Government to use Khadi for the uniforms of all chaprassis of the Central Government?

SARDAR SWARAN SINGH: Yes, that matter is receiving consideration.

SHRI D. NARAYAN: What purchases of Khadi are made this year?

SARDAR SWARAN SINGH: This year orders of the value of about 25 lakhs and odd have been placed with regard to Khadi.

PANDIT S. S. N. TANKHA: Is it not a fact that a representation was made by Members of Parliament that the furnishings of their bungalows be in Khadi cloth?

SARDAR SWARAN SINGH: Some Members did make that request.